

°ITEM NO.12

REGISTRAR COURT. 1 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 99/2014

JUSTICE G.K. MATHUR (RETD.) Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR Respondent(s)

Date : 23/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Amit Srivastava, Adv.

Ms. Laxmi Arvind, Adv.

For Respondent(s)

Mr Rajesh Singh Chauhan, Adv.

Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Affidavit of valuation has been filed.

Parties have not filed statement of case. Since it is no
more a mandate after the amendment in the Supreme Court
Rules, 2013, registry to process the matter for being listed
before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar